COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 168 OF 2015 & IA NO. 437 OF 2015

Dated: 13th October, 2017

In the matter of:

Power Grid Corporation of India Ltd. ... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

ORDER

The Bench did not assemble today. Hence, list the matter on **27.11.2017**.

PS/ Court Master

mk/vt